

(b) the details of the assistance provided for these schemes during 1993-94 and 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b). Centrally Sponsored Schemes are formulated by the Central Ministries/Departments in consultation with the State Governments/Union Territories and are implemented by the State Governments/Union Territories. These schemes are monitored by the administrative Ministries concerned. The Planning Commission does not have any direct role in their implementation. It, however, generally reviews the implementation of Plan schemes during the Annual Plan discussions with the States/Union Territories.

#### Smuggling and Infiltration Cases

2586. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of smuggling and infiltration cases intercepted by Border Security Force during the last two years, separately;

(b) the number of jawans killed due to extremist violence;

(c) the assistance provided to the dependents of victims; and

(d) the action being by the Government to make the Border Security Force more effective ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The details of interception are as under :

Year	Smuggling cases	Infiltration cases
1993	30702	2445
1994	33702	2343

(b) 123 and 94 BSF personnel were killed in extremist violence during 1993 and 1994 respectively.

(c) The financial assistance includes ex-gratia payment of Rs.1 lakh by Central Government additional ex-gratia payment by the State Government concerned, payment of insurance and other assistance for marriage/education of children, sewing machines etc.

(d) Modernisation, training and strengthening of BSF is a continuous and on-going process, for making it more effective.

[English]

#### Petroleum Products

2587. DR. P. VALLAL PERUMAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Indian Oil Corporation has decided

to go in for short distance pipelines for transportation of petroleum products to cut cost;

(b) if so, the details thereof;

(c) whether IOC propose to set up any major pipeline project in Tamil Nadu during the current Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). Pipelines for transportation of petroleum products are identified and decided based on the economic viability of the project, location of the consumption centre and the projected demand pattern in the area etc.

(c) No, Sir.

(d) Does not arise.

#### LPG Connections

2588. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG connections given on out-of-turn priority basis during 1994;

(b) whether the Government also provide out-of-turn LPG connections on MPG recommendations beyond their fixed quota;

(c) if so, the criteria adopted in this regard;

(d) whether some LPG connections have been allotted on the recommendations of Ex-MPs; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). 84563 domestic LPG connections were sanctioned on out-of-turn basis during the year 1994 by the Government on requests of individuals or recommendations of public representatives, Government functionaries, public and social workers and dignitaries, including M.P.s and Ex-M.P.s in some cases, in urgent and deserving cases at the discretion of Government.

[Translation]

#### Literacy in Tribal Areas of Bihar

2589. SHRI LALIT ORAON: Will the Minister of WELFARE be pleased to state the Central assistance provided for spreading literacy in tribal areas of Bihar during 1992-93, 1993-94, 1994-95?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): The following Central assistance has been given to the two tribal districts of Bihar for total/post